

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No. 221 of 2016

IN

O.A. No. 2838/2015

This the 30th day of May, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Syeda Tabinda Nayyer, aged about 28 years,
D/o Mr. Niyazuddin,
R/o House No. 711, 3rd Floor, Phatak, Dhobian,
Farshkhana, Delhi-110006
2. Aliya Khalil, aged about 26 years,
D/o Mr. Niyazuddin,
R/o House No. 2982, Street Nalwali,
Shahganj Chowk, Ajmeri Gate,
Delhi-110006
3. Madhvi Arora, aged about 24 years,
D/o Mr. Gurdeep Arora,
R/o House No.6/24-GF, Jangpura Ext.
New Delhi-110014

...Petitioners

(By Advocate : Mr. R S Kaushik)

Versus

1. Ms. Saumya Gupta
Director, Education,
Directorate of Education, Govt. of Delhi,
Old Secretariat, Delhi-54.

...Contemnor

(By Advocate : Departmental representative on behalf of
respondents (name not given)

Order (oral)

Per Sudhir Kumar, Member (A)

Case called. The departmental representative is present and has filed a copy of the order dated 25.05.2016 in compliance of the order of this Tribunal dated

30.10.2015 passed in O.A. No. 2838/2015. Learned counsel for the petitioner concedes that the order issued by this Tribunal has been fully complied with.

2. Therefore, the C.P. does not survive and the same is closed. Notices issued to the respondents earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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